

By E-Mail/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2022/ 9410 /A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District & Sessions Judge  
Kokrajhar

Dated Guwahati, the 03<sup>rd</sup> November, 2022

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJK/2022/1515 dated 15.10.2022


Sir,


With reference to the above, I am directed to inform you that Smti Dristisikha Baruah, Munsiff cum Judicial Magistrate First Class, Gossaigaon has been allowed to avail LTC for the block period of 2018-2021 (by way of carry forward) w.e.f. 24.12.2022 to 31.12.2022 (probable period of journey) to visit Mumbai along with her husband Shri Shireesh Kumar Singh and minor son Master Kabir Singh, by the shortest possible route, as per existing Rules.

Smti Baruah may be informed accordingly.

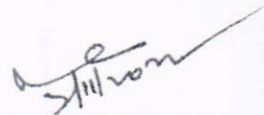
Thanking you

Yours faithfully,

  
**REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-03/2022/ 9411 - 9414 /A, dated- 03/11/22**   
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Dristisikha Baruah, Munsiff cum Judicial Magistrate First Class, Gossaigaon for information with reference to her letter No. GJM-02/22/242-44 dated 14.10.2022
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court

  
**REGISTRAR (VIGILANCE)** 